GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SABHA

UNSTARRED QUESTION NO:454 ANSWERED ON:06.12.2013 DEREGULATION OF DIESEL PRICES Antony Shri Anto

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Union Government has received representations from State Governments including Kerala regarding revision of the decision to deregulate prices of diesel for the bulk users;
- (b) if so, the details thereof and the action taken by the Union Government in this regard;
- (c) whether the Union Government proposes to give financial assistance to support public transport systems in various States/UTs due to deregulation of price of diesel for the bulk users; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SMT. PANABAAKA LAKSHMI)

(a)&(b): The Government has received representations from various State Governments including Government of Kerala highlighting the difficulties being faced by the State Transport Undertakings (STUs), Fishermen etc. due to sale of Diesel at non-subsidized market determined price to them. As far as the STUs are concerned, it is within the domain of the State Governments to provide appropriate relief to the STUs including through rationalization of State taxes. Further, after considering various representations highlighting the hardships being faced by fishermen, the Government has decided with effect from 7th February, 2013 to supply Diesel to Fisherman Consumer Pumps at the price applicable for retail outlets of the Public Sector Oil Marketing Companies.

(c)&(d): There is no such proposal before the Government at present.